Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.

(for the month of July, 2025)

Name of the High Court: High Court of Tripura

	Commercial Court (below District Judge level)	Commercial Court(at District Judge level)	Commercial Appellate Court(at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts operational		09	01		03 *
No. of cases instituted during the month		03 (2 nos. New & 1No. revived)			01
No. of cases pending at the end of the month		123			16
No. of cases disposed of during the month		01			2

<u>Note-*</u> As per the Notification No.F.30(24)-HC/2023/12130-12159 dated 02.11.2024 following Commercial Appellate Division in the High Court of Tripura were reconstituted:

- (i) Commercial Appellate Division comprising of Hon'ble the Chief Justice Mr. Aparesh Kumar Singh & Hon'ble Mr. Justice S.D. Purkayastha upto 17.07.2025;
- (ii) Commercial Appellate Division comprising of Hon'ble Mr. Justice T. Amarnath Goud & Hon'ble Mr. Justice B. Palit (upto 21.07.2025);

And as per the Notification No.F.30(24)-HC/2025/7963 dated 22.07.2025 the Commercial Appellate Division in the High Court of Tripura has been reconstituted in supersession of the earlier notification No.F.30(24)-HC/2023/12130-12159 dated 02.11.2024:

(i) Commercial Appellate Division comprising of Hon'ble the Chief Justice Mr. M.S. Ramachandra Rao & Hon'ble Mr. Justice S.D. Purkayastha (w.e.f. 22.07.2025).